

14.28 hrs.

Title: Regarding passage in the House of the Patents (Amendment) Bill, 2002 at its sitting held on 9th May, 2002 (Laid).

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Patents (Amendment) Bill, 2002 which has been passed by the Rajya Sabha at its sitting held on the 9th May, 2002."

2. Sir, I lay on the Table the Patents (Amendment) Bill, 2002, as passed by Rajya Sabha on the 9th May, 2002.